

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO.84
TO BE ANSWERED ON THE 13TH DECEMBER, 2022

CROP LOSS DUE TO HEAVY RAINFALL

*84. SHRI SANGANNA AMARAPPA:
DR. UMESH G. JADHAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of the huge loss of agricultural crops in the States of Karnataka and Maharashtra due to heavy rainfall in the months of September and October this year;
- (b) if so, the details of the crop loss and extent of agricultural land affected;
- (c) whether the Government has provided any special financial assistance to the said States to compensate for the crop loss; and
- (d) if so, district-wise details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 84 DUE FOR REPLY ON 13th DECEMBER, 2022.

(a) to (d): The primary responsibility for disaster management rests with the State Governments. The State Governments provide financial relief to the affected people in the wake of notified disasters from the State Disaster Response Fund (SDRF), already placed at their disposal. However, in the event of disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per the laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance includes agriculture input subsidy as one of the components, which is computed for the affected area having crop loss of 33% & above.

Funds allocated and released to States of Karnataka and Maharashtra under SDRF during 2022-23 are as under:

State	Funds allocated	Released by GOI
Karnataka	Rs.885.60 crore (Rs.664.00 crore as central share & Rs. 221.60 crore as state share)	Total central share of Rs.664.00 crore is released
Maharashtra	Rs.3608.80 crore (Rs.2706.40 crore as central share & Rs.902.40 crore as state share)	First installment of central share of Rs.1353.20 crore is released

As per the Memorandum submitted by the State Government of Karnataka, the affected area having crop loss of 33% & above from heavy rainfall is 1006455 hectares. Inter-Ministerial Central Team (IMCT) constituted for Karnataka had visited the State from 07.09.2022 to 09.09.2022 for on the spot assessment of the damages caused by the flood/landslide of 2022.

As per the information received from Maharashtra, 41.87 lakh hectares crop area is affected due to heavy rains and floods from June to October, 2022. Inter-Ministerial Central Team (IMCT) constituted for Maharashtra, visited the State from 01.08.2022 to 04.08.2022 for on the spot assessment of the damages caused by the flood/landslide of 2022.

The Reports of the IMCTs are considered by the Sub-Committee of National Executive Committee (SC-NEC) and subsequently, by the High Level Committee (HLC) as per the laid down procedures.

Assistance provided by the States of Karnataka and Maharashtra to the farmers for crop loss due to heavy rainfall is as under:

State	Assistance provided
Karnataka	Rs. 1307.76 crore has been released under SDRF and Rs. 662.93 crore under State Fund, till 10 th December, 2022.
Maharashtra	Rs. 2131.90 crore has been released under SDRF and Rs. 2383.75 crore under State Fund, till 30 th September, 2022.
